

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 26TH DAY OF AUGUST, 2002

Original Application No.1491 of 1998

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MAJ.GEN.K.K.SRIVASTAVA, MEMBER(A)

Mritunjay Singh, aged about  
46 years, son of late Shri Ramphal  
E.D.R.Extra Departmental Runner  
Branch office, Dulhipur, Mughalsarai  
Varanasi.

... Applicant

Versus

1. The Union of India through  
The Secretary, Ministry of Posts  
and Telegraph, new Delhi.
2. The Senior Superintendent of  
Post Offices, Varanasi Division  
Eastern Division, Varanasi.

... Respondents

(By Advs:Satish Chaturvedi/S.C.Tripathi)

O R D E R(Oral)

JUSTICE R.R.K.TRIVEDI,V.C.

prayed

By this OA u/s 19 of A.T.Act 1985 applicant has/

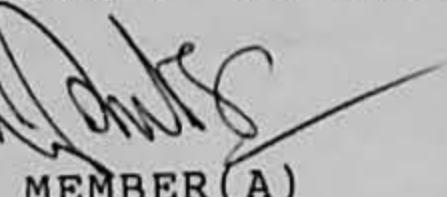
for a direction to the respondents to correct the select  
list<sup>u/s</sup> dated 9.6.1998, by inserting the name of the applicant.

The facts of the case are that the applicant was initially appointed as Extra Departmental Runner on 9.2.1981. The applicant appeared in departmental examination for promotion to the post of Postman in the year 1997. The departmental examination was held on 23.11.1997. The applicant appeared in this examination with roll no.,.63. However, the applicant was not selected, aggrieved by which this OA has been filed. This Tribunal by the order dated 3.5.01 directed the respondents to produce the result of the

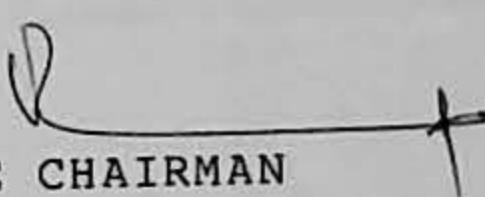
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examination held on 23.11.1997 for the post of Postman.

Shri Pankaj Srivastava holding brief of Shri Satish Chaturvedi has produced before us the result declared on 20.3.1998 by which seven candidates were selected for the post of Postman. The applicant has not impleaded any of the selected candidates in this OA. On perusal of the result produced by the respondents before us we do not find any error. Otherwise also applicant is not entitled for relief in absence of the persons who have been selected in the impugned selection. The OA has no merit and is accordingly dismissed. No order as to costs.



MEMBER (A)



VICE CHAIRMAN

Dated: 26th Aug: 2002

Uv/